

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

OA/021/00333/2020



HYDERABAD, this the 22<sup>nd</sup> day of July, 2020.

THE HON'BLE MR.ASHISH KALIA : JUDICIAL MEMBER  
THE HON'BLE MR.B.V.SUDHAKAR : ADMINISTRATIVE MEMBER

S.Deepika D/o Sivakumar,  
Aged about : 30 years,  
Occ : Grameena Dak Sevak,  
BPM, Pratapsingaram B.O.,  
Postal Dept. A/w Samskruthi Township S.O.,  
Hyderabad-500 082.

Res : H.No.10-5-825/a,  
Indralaxmi Nagar, Thukaramgate, Lallaguda,  
Secunderabad-500017,

(By Advocate : Mr.L.R.Krishna Kumar) ...Applicant

Vs.

Union of India, Rep by its

1. The Director of Postal Services,  
O/o Postmaster General,  
Secunderabad Region, Secunderabad.
2. The Sr. Superintendent of Post Office,  
Secunderabad Region, Secunderabad.
3. The Superintendent of Post Office,  
Secunderabad Region, Secunderabad.
4. The Post Master General,  
Secunderabad Region, Secunderabad.

(By Advocate : Mrs.Megha Rani AGarwal, Addl.CGSC) ....Respondents

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**Oral Order**

**(per Hon'ble Mr.B.V.Sudhakar, Administrative Member)**

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**Through Video Conferencing**



Heard Mr. L. R. Krishna Kumar, learned counsel for the applicant and Mrs. Megha Rani Agarwal, learned Addl. Central Govt., Standing Counsel for Respondents.

2. Learned counsel for the applicant sought permission to withdraw the OA. Accordingly the O.A. is dismissed as withdrawn.
3. In the circumstances of the case, there shall be no order as to costs.

(B.V.SUDHAKAR) (ASHISH KALIA)  
ADMINISTRATIVE MEMBER JUDICIAL MEMBER

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